

5. Ms. Vandana Chauhan shall be attached to the Office of the District & Sessions Judge (HQ) till she resumes duty.

BY ORDER OF THE COURT

Sd/-
(DINESH KUMAR SHARMA)
REGISTRAR GENERAL

Endst.No. 890-632 /DHC/Gaz./G-1/VI.E.2(a)/2019

Dated, the 14th February, 2019

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
5. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
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7. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
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12. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
13. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
14. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
15. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
16. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
17. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
19. The Secretary (Labour), Govt. of NCT of Delhi, Shammath Marg, Delhi.
20. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
21. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
22. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, N. Delhi.
23. The Commissioner of Police, Police Headquarters, New Delhi.
24. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, N.Dli.
25. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, N. Dli.
26. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
27. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
28. The Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
29. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
30. The DR-cum-P.A. to Registrar General, Delhi High Court.
31. All Registrars, Delhi High Court, New Delhi.
32. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
33. The Pay & Accounts Officer, Tis Hazari, Delhi.
34. Joint Registrar (Computer), DHC, with request to display this order on website of Delhi High Court.
35. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
36. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
37. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
38. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
39. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
40. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
41. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
42. Personal file of the officers concerned.
43. Guard File.

OFFICE OF THE DISTRICT & SESSION JUDGE, SOUTH-EAST DISTRICT, SAKET COURTS COMPLEX, NEW DELHI

No. Judl./F.64/Posting & Transfer/SE/Saket/2019/ 1994-2030 Dated, New Delhi: 15/02/19
JOINT REGISTRAR (GAZETTED)

Sub : Posting Transfer Order of Judicial Officers.

Copy forwarded for information and necessary action to:

1. The Concerned Judicial Officer of South-East District, Saket Courts Complex, New Delhi.
2. The Judge In-Charge, Mediation-Centre, Saket Courts Complex, New Delhi.
3. The DDO through AAO, Accounts Branch, South-East District, Saket Courts Complex, New Delhi.
4. The Secretary, DLSA, South-East District, Saket Courts Complex, New Delhi.
5. The AO (Judl./)Branch Incharge of all Branches (SE), Saket Courts Complex New Delhi.
6. The AO (Judl./)In-charge Pool Car Section, Saket Courts Complex, New Delhi.
7. The PRO, Saket Courts Complex, New Delhi.
8. The Care Taking Branch, Saket Courts Complex, New Delhi.
9. The Reader to Ld. District & Sessions Judge (SE), Saket Courts Complex, New Delhi.
10. Telephone Operator, Librarian, and Reception Office, Saket Courts Complex, New Delhi.
11. The Secretary Bar Association, Saket Courts Complex, New Delhi.
12. For uploading on **LAYERS**,
13. For uploading on centralized website through **LAYERS**.
14. Computer Branch, with request to upload the same on the website of South East District, Saket Courts, New Delhi.

Officer Incharge, Judicial Branch
For District & Sessions Judge (South-East)
Saket Court Complex, New Delhi

HIGH COURT OF DELHI : NEW DELHI

No. 68 /DHC/Gaz./G-1/VI.E2(a)/2019
Dated, the 14th February, 2019

ORDER

Hon'ble the Chief Justice and Judges of this Court have been pleased to make the following transfers/postings in the Delhi Higher Judicial Service with immediate effect.

S. No.	Name of the Officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Sujata Kohli	ADJ-5, Central, THC	ASJ-5, Shahdara, KKD	Shahdara	Vice Mr. Sudesh Kumar-I
2.	Ravinder Dudeja	Judge, Family Court, Central, THC	Director (Admn) Delhi Judicial Academy, Dwarka (on deputation)	---	Vice Mr Laxmi Kant Gaur
3.	Madhu Jain	Judge, Family Court, South-East, Saket.	Additional Principal Judge, Family Court, West, THC	West	In the Court vacated by Ms. Reena Singh Nag
4.	Barkha Gupta	PO, Labour Court, South-West, Dwarka	ADJ-1, Central, THC	Central	Vice Mr. Ramesh Kumar-II
5.	Bimla Kumari	ASJ (Special Fast Track Court), North, Rohini	ADJ-3, Central, THC	Central	In the court vacated by Mr. Murari Prasad Singh since proceeded on deputation.
6.	Virender Kumar Bansal	ASJ-3, North, Rohini	Judge, Family Court, Central, THC	Central	Vice Mr Ravinder Dudeja
7.	Rajneesh Kumar Gupta	ASJ (Electricity), North-West, Rohini	Judge In-charge, Mediation Centre, North-West, Rohini	North-West	Vice Mr. Manmohan Sharma
8.	Vinay Kumar Khanna	Judge, Family Court, North-East, KKD.	Judge In-charge, Mediation Centre Saket	South	Vice Ms. Nirja Bhatia
9.	Mamta Tayal	Judge In-charge, Mediation Centre, Dwarka	PO, Labour Court, South-West, Dwarka	South-West	Vice Mr. Umed Singh

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10	Sunil Kumar Aggarwal	In-charge, Mediation Centre, New Delhi, PHC	Judge In-charge, Mediation Centre, Central, THC	Central	Vice Ms. Shalinder Kaur
11	Harish Dudani	Special Judge (PC Act) (CBI)-1, South-West, Dwarka	ASJ (Spl.FTC), South, Saket	South	Vice Ms. Ila Rawat
12	Laxmi Kant Gaur	Director (Admn.), Delhi Judicial Academy, Dwarka (on deputation)	ADJ-5, Central, THC	Central	Vice Ms. Sujata Kohli
13	Sanjiv Jain	Special Judge (PC Act) (CBI)-3, South, Saket	Judge, Family Court, South-East Saket.	South-East	Vice Ms. Madhu Jain
14	Sukhvinder Kaur	ASJ-4, North, Rohini	Judge, Family Court, North-East, KKD.	North-East	Vice Mr. Vinay Kumar Khanna
15	Sudesh Kumar-I	ASJ-5, Shahdara, KKD	PO, MACT, Shahdara, KKD	Shahdara	Vice Mr. Devender Kumar
16	Sanjay Sharma-I	ADJ-2, East, KKD	ADJ-4, West, THC	West	Vice Ms. Manjusha Wadhwa
17	Inder Jeet Singh	ASJ-4, Shahdara, KKD	Special Judge (PC Act) (CBI)-3, Dwarka	South-West	Vice Mr. Vikas Dhull
18	Prem Kumar Barthwal	ASJ-1, South-East, Saket	Judge In-charge, Mediation Centre Dwarka	South-West	Vice Ms Mamta Tayal
19	Manmohan Sharma	Judge In-charge, Mediation Centre, North-West, Rohini	ASJ (Spl.FTC), East, KKD	East	Vice Mr. Anurag Sain
20	Sanjay Garg-II	ASJ-1, South-West, Dwarka	Special Judge (PC Act)(CBI)-1, South-West, Dwarka	South-West	Vice Mr. Harish Dudani
21	Umed Singh	PO, Labour Court, South-West, Dwarka	ASJ (Special Fast Track Court), North, Rohini	North	Vice Ms. Bimla Kumari
22	Sunil Rana	Special Judge (PC Act) (CBI)-6, PHC	ASJ (Electricity), North-West, Rohini	North West	Vice Mr. Rajneesh Kumar Gupta

23	Nikhil Chopra	Coordinator, Delhi International Arbitration Centre (DAC), Delhi High Court (on deputation)	ADJ-2, South, Saket	South	Vice Mr. Ajay Gulati
24	Pawan Kumar Matto	Special Judge (NDPS) North-West, Rohini	PO, Labour Court, South-West, Dwarka	South-West	Vice Ms. Barkha Gupta
25	Illa Rawat	ASJ (Spl.FTC), South Saket	Special Judge (PC Act) (CBI)-3 South, Saket	South	Vice Mr. Sanjiv Jain
26	Ramesh Kumar-II	ADJ-1, Central, THC	PO, Labour Court, South-West, Dwarka	South-West	Vice Mr. Mohinder Virat
27	Kaveri Baweja	ASJ-5, Central, THC	Coordinator, Delhi International Arbitration Centre (DAC), Delhi High Court (on deputation)	---	Vice Mr. Nikhil Chopra
28	Nirja Bhatia	Judge In-charge, Mediation Centre, Sake	ASJ-3, West, THC	West	Vice Mr. Devender Kumar Jangala
29	Savita Rao	Special Judge (PC Act) (CBI)-1, Saket	PO, MACT, North-East, KKD	North-East	Vice Mr. Gorakh Nath Pandey
30	Anurag Sain	ASJ (Spl.FTC), East, KKD	Special Judge (PC Act) (CBI)-6, PHC	New Delhi	Vice Mr. Sunil Rana
31	Rajeev Bansal	PO, MACT-1, South-East, Saket	Judge In-charge, Mediation Centre, New Delhi, PHC	New Delhi	Vice Mr. Sunil Kumar Aggarwal
32	Neelam Singh	ASJ (Electricity), South, Saket	ASJ-3, South-West, Dwarka	South-West	Vice Mr. Vivek Kumar Gulia
33	Lal Singh	ASJ-6, East, KKD	Special Judge (PC Act) (CBI)-2, PHC	New Delhi	Vice Mr. Naresh Kumar Malhotra
34	Vikas Dhull	Special Judge (PC Act) (CBI)-3, Dwarka	ADJ-1, West, THC	West	Vice Ms. Vandana Chauhan

35	Anuradha Shukla Bhardwaj	Additional Director, Delhi Judicial Academy, Dwarka (on deputation)	Special Judge (PC Act) (CBI)- 1, Saket	South	Vice Ms. Savita Rao
36	Ashutosh Kumar	Special Judge (PC Act) (CBI)-2, Rohini	ASJ-4, North, Rohini	North	Vice Ms. Sukhvinder Kaur
37	Ajay Pandey	ASJ-4, New Delhi, PHC	Special Judge (NDPS), North- West, Rohini	North-West	Vice Mr. Pawan Kr. Matto
38	Sanjay Sharma-II	PO, MACT, East, KKD	ADJ-5, South- East, Saket	South-East	Vice Mr. <u>Anil Antil</u>
39	Vidya Prakash	PO, MACT, North, Rohini	Special Judge (NDPS), North- East, KKD	North-East	Vice Mr. Sanjay Bansal
40	Sanjay Jindal	Joint Registrar (Judl.), Delhi High Court (on deputation)	ADJ-4, North- West, Rohini	North-West	Vice Mr. Manish Gupta
41	Sanjay Bansal	Special Judge (NDPS) North-East, KKD	Special Judge (PC Act) (CBI)- 2, Rohini	North-West	Vice Mr. Ashutosh Kumar
42	Gorakh Nath Pandey	PO, MACT, North- East, KKD	ASJ (FTC), West, THC	West	Vice Ms. Smita Garg
43	Sanjeev Kumar Singh	On return from deputation from the Office of Lokayukta, GNCT of Delhi	ASJ (Electricity), South, Saket	South	Vice Ms. Neelam Singh
44	Naresh Kumar Malhotra	Special Judge (PC Act) (CBI)-2, PHC	ASJ-6, East, KKD	East	Vice Mr. Lal Singh
45	Manish Yaduvanshi	ASJ-5, West, THC	ADJ-11, Central, THC	Central	Vice Mr. Tarun Sahrawat since proceeded on deputation
46	Smita Garg	ASJ (FTC), West, THC	ADJ-2, Shahdara, KKD	Shahdara	Vice Ms. Hardeep Kaur
47	Manish Gupta	ADJ-4, North-West, Rohini	ASJ-1, East, KKD	East	Vice Mr. Pooran Chand

48	Balwant Rai Bansal	ASJ-1, South, Saket	ADJ-5, South-West, Dwarka	South-West	Vice Mr. Mohd. Farrukh
49	Devender Kumar	PO, MACT, Shahdara, KKD	Joint Registrar (Judl.), Delhi High Court (on deputation)	---	Vice Mr. Sanjay Jindal
50	Devender Kumar Jangala	ASJ-3, West, THC	PO, MACT, North, Rohini	North	Vice Mr. Vidya Prakash
51	Jagdish Kumar	ASJ-2, West, THC	ASJ-4, Shahdara, KKD	Shahdara	Vice Mr. Inder Jeet Singh
52	Mohinder Virat	PO, Labour Court, South-West, Dwarka	ADJ-2, South-East, Saket	South-East	Vice Mr. Sonu Agnihotri
53	Ram Lal Meena	ASJ-2, South-West, Dwarka	ADJ-2+Wakf Tribunal, New Delhi, PHC	New Delhi	Vice Mr. Gaurav Rao
54	Manjusha Wadhwa	ADJ-4, West, THC	ASJ-3, Shahdara, KKD	Shahdara	Vice Ms. Savitri
55	Harish Kumar	ADJ-13, Central, THC (Court abolished)	ASJ-3, North-West, Rohini	North-West	In the court vacated by Mr. Manu Rai Sethi
56	Hardeep Kaur	ADJ-2, Shahdara, KKD	PO, MACT-1, South-East, Saket	South-East	Vice Mr. Rajeev Bansal
57	Ajay Gulati	ADJ-2, South, Saket	ASJ-5, West, THC	West	Vice Mr. Manish Yaduvanshi
58	Mohd. Farrukh	ADJ-5, South-West, Dwarka	ASJ-5, Central, THC	Central	Vice Ms. Kaveri Baweja
59	Anil Antil	ADJ-5, South-East, Saket	ASJ-4, New Delhi, PHC	New Delhi	Vice Mr. Ajay Pandey
60	Pooran Chand	ASJ-1, East, KKD	ASJ-2, West, THC	West	Vice Mr. Jagdish Kumar

61	Saurabh Kulshreshtha	On return from deputation from National Green Tribunal	ASJ-1, South, Saket	South	Vice Mr. Balwant Rai Bansal
62	Vivek Kumar Gulia	ASJ-3, South-West, Dwarka	PO, MACT, East, KKD	East	Vice Mr. Sanjay Sharma-II
✓ 63	Sonu Agnihotri	ADJ-2, South-East, Saket	ASJ-2, South-West, Dwarka	South-West	Vice Mr. Ram Lal Meena
64	Savitri	ASJ-3, Shahdara, KKD	ADJ-2, West, THC	West	In the court vacated by Mr. Manoj Jain
65	Chandra Bose	ADJ-14, Central, THC (Court abolished)	ASJ-3, North, Rohini	North	Vice Mr. Virender Kumar Bansal
66	Sumit Dass	ADJ-1, New Delhi, PHC	ADJ-2, East, KKD	East	Vice Mr. Sanjay Sharma-I
✓ 67	Gaurav Rao	ADJ-2+Wakf Tribunal, New Delhi, PHC	ASJ-1, South-East, Saket	South-East	Vice Mr. Prem Kumar Barthwal
68	Shunali Gupta	ADJ-6, South, Saket (Court abolished)	ASJ-1, South-West, Dwarka	South-West	Vice Mr. Sanjay Garg-II
69	Sandeep Garg	On completion of training	ADJ-1, New Delhi, PHC	New Delhi	Vice Mr. Sumit Dass

Notes :

1. The Judicial Officers shall be under the control of the District & Sessions Judge of the District to which they have been allocated. The Judge, Family Court, shall be under the supervision of the respective Principal Judge, Family Court.
2. The Court of ADJ-13, Central, THC hitherto being presided over by Mr. Harish Kumar stands abolished and the District & Sessions Judge, Central, THC shall distribute the cases of his Court to other such Courts so as to ensure equal pendency.
3. The Court of ADJ-14, Central, THC hitherto being presided over by Mr. Chandra Bose stands abolished and the District & Sessions Judge, Central, THC shall distribute the cases of his Court to other such Courts so as to ensure equal pendency.
4. The Court of ADJ-6, South, Saket hitherto being presided over by Ms. Shunali Gupta stands abolished and the District & Sessions Judge, South, Saket shall distribute the cases of her Court to other such Courts so as to ensure equal pendency.

5. Ms. Vandana Chauhan shall be attached to the Office of the District & Sessions Judge (HQ) till she resumes duty.

BY ORDER OF THE COURT

Sd/-

(DINESH KUMAR SHARMA)
REGISTRAR GENERAL

Endst.No. 896-632 /DHC/Gaz./G-1/VLE.2(a)/2019

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42. Personal file of the officers concerned.
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JOINT REGISTRAR (GAZETTE-D)